

9.9.94 Hon. Mr. T.L. Verma, J.M.

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D.B. not available. List
this case on 30.9.94 for
hearing.

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30/9/94

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. J.S. Dhalwal, J.M.

None for the applicant. Sri P. Mather and
Sri S.L. Kushwaha appeared for the respondents.

On 01.2.94, the case could not be
heard as none appeared on behalf of the
parties, thereafter on 03.3.94, 07.4.94 and on
28.7.94, the case was adjourned on the request
of counsel for the applicant, in between on
24.6.94 none appeared for the applicant.

Today also, none appeared on behalf
of the applicant and there is no request for
adjournment. It appears to us that applicant has
lost his interest in pursuing the matter. The
application is, therefore, dismissed in default.

James R.
J.M.

W.C.
A.M.